

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26379/2005

(From the judgement and order dated 11/04/2005 in CWP No. 5442/2005 of The HIGH  
COURT OF

PUNJAB & HARYANA AT CHANDIGARH)

KARAN SINGH

Petitioner(s)

VERSUS

M/S EXECUTIVE ENGG.HARYANA MKT.BOARD

Respondent(s)

(With prayer for interim relief and office report )

Date: 30/10/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. S.K. Sabharwal,Adv.

For Respondent(s)

Mr. Ajay Siwach, A.A.G.

Mr.T.V.George,Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned by four weeks.

( A.D. Sharma )

( Phoolan Wati Ar

Court Master

Court Master